

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 28.02.2022 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 946 of 2021	JM Financial Asset Reconstruction Company Ltd. Vs. Pradeep Kumar Kabra Liquidator for Pacific Pipe Systems Pvt. Ltd.	Abhishek Anand	Nitu Chaturvedi Ravi Raghunath Aakashi Lodha
2.	Comp. App. (AT) (Ins) No. 1018 of 2021	Vikram Puri & Anr. Vs. Universal Buildwell Pvt. Ltd. & Anr.	Ashish Middha	Swapnil Gupta

### **For Orders**

3.	I.A. No. 190, 191, 192 & 337 of 2022 in Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	Manisha Agarwal R.P. Agarwal-R1 Abhishek Anand-R2 to R4
4.	Contempt Case (AT) No. 06 of 2022 in Comp. App. (AT) (Ins) No. 1124-1125 of 2020 <b>(With Defects)</b>	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors.	Deepak Khosla	Vidhisha Haritwal Nimish Kumar Ujjaval Kumar RP Agarwal Manisha Agarwal-R1 Abhishek Anand-R14 & 15

### **After the above**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

5.	I.A. No. 2908 of 2021 & 296, 576 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
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6.	Comp. App. (AT) (Ins) No. 575 of 2021	Kotak Mahindra Bank Ltd. Vs. Ashok Oswal & Ors.	Manish Jain	Ankur Mitta-R1
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**For Admission (Fresh Cases)**

7.	Comp. App. (AT) (Ins) No. 1099 of 2021	Phoenix ARC Pvt. Ltd. Vs. Jalesh Kumar Grover	Divya Sharma	Abhishek Anand Tanveer Oberoi
8.	Comp. App. (AT) (Ins) No. 80 of 2022	Vibrus Homes Pvt. Ltd. Vs. Ashimara Housing Pvt. Ltd. & Anr.	Udit Gupta	
9.	Comp. App. (AT) (Ins) No. 128 of 2022	Cimco Projects Ltd. and ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. & Anr.	Santosh Pandey	Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar
10.	Comp. App. (AT) (Ins) No. 145 of 2022	Tej Satish Ghatge Vs. Opulent Autocare Pvt.Ltd & Anr.	Adya Singh	K.V. Balakrishnan-R1
11.	Comp. App. (AT) (Ins) No. 198 of 2022	Late Chiraag Sharma & Ors. Vs. E. Meditek Insurance Ltd.	Adarsh Rai	
12.	Comp. App. (AT) (Ins) No. 201 of 2022	Ravinder Construction Company Through Its Sole-Proprietor Ravinder Singh) Vs. Kalinga Sports Iron Ltd.	Praveen Chauhan	
13.	Comp. App. (AT) (Ins) No. 203 of 2022	Atlanta Global Advisor Pvt. Ltd. Vs. Ebix Technologies Pvt. Ltd.	Mannat	
14.	Comp. App. (AT) (Ins) No. 213 of 2022	Ekta Kathoria & Ors. Vs. Bengal Polyplast & Ors.	Rajeshri N. Reddy	

**For Admission (After Notice)**

15.	Comp. App (AT) (Ins) No. 117-118 of 2020	Suresh Garg Vs. Naresh Kumar Sood & Ors.	Kunal Anand Abhishek Anand Honey Satpal	Vinod Kumar Chaurasia-R1 Kunal Anand-R3
16.	Comp. App. (AT) (Ins) No. 1113 of 2020	Madhya Pradesh Paschim Kshetra Vidyut Vitaran Co. Ltd. Vs. Jagdish Kumar & Anr.	Manu Aggarwal	Mrinali Prasad-R1

17.	Comp. App. (AT) (Ins) No. 78 of 2021	Damodar Valley Corporation Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhanian-R2 Akash Khattar-R3
18.	Comp. App. (AT) (Ins) No. 635 of 2021	Pap Chem (India) Pvt. Ltd. Vs. Millenium Papers Pvt. Ltd.	Inder Pahuja	Dev Shah Arjun Sheth
19.	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand
20.	Comp. App. (AT) (Ins) No. 778 of 2021	Shalaka Dhananjay Kulkarni Vs. Jalgaon Janata Sahakari Bank Ltd. & Anr.	Udayaditya Banerjee	Rohit Gupta Agam H Maloo-R1 Nausher Kohli-RP
21.	Comp. App. (AT) (Ins) No. 890 of 2021	Damayanti Tea Industries Vs. Bochapathar Tea Estate Pvt. Ltd.	Abhinav Goyal	Subhro Sanyal
22.	Comp. App. (AT) (Ins) No. 1051 of 2021	Jalesh Kumar Grover Resolution Professional AKME Projects Ltd. Vs. Committee of Creditors of AKME Projects Ltd.	Abhishek Anand	

#### For Hearing

23.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
24.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
25.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
26.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2

27.	Comp. App. (AT) (Ins) No. 22 of 2021	Regional Provident Fund Commissioner, Vadodara Vs. Mangesh V. Kekre & Anr.	Manish Dhir	Rajat Lohia-R1 Gursat Singh Vachher- R2
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**